

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 28 of 2016 & IA Nos. 159, 160, 215 of 2016

Appeal No. 235 of 2015 & IA No. 387 of 2015

Appeal No. 191 of 2015 & IA Nos. 331 of 2015 & 156, 157, 158 of 2016

Appeal No. 202 of 2015 & IA No. 339, 442 of 2015

**Appeal No. 264 of 2015 & IA Nos. 420, 421 of 2015 & 211, 212, 213, 214,
238 of 2016**

Dated: 18 April, 2017

Appeal No. 28 of 2016 & IA Nos. 159, 160, 215 of 2016

In the matter of:

Lanco Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 235 of 2015 & IA No. 387 of 2015

In the matter of:

D.B. Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 191 of 2015 & IA Nos. 331 of 2015 & 156, 157, 158 of 2016

In the matter of:

Lanco Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 202 of 2015 & IA No. 339, 442 of 2015

In the matter of:

Athena Chhattisgarh Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Appeal No. 264 of 2015 & IA Nos. 420, 421 of 2015 & 211, 212, 213, 214,
238 of 2016**

In the matter of:

SKS Power Generation (Chhattisgarh Ltd.

... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **10.08.2017.**

PPS/ Court Master

tpd